

SUPREME COURT OF INDIA

Mr Justice Sanjeev Prakash Sharma was appointed as a Judge of the Rajasthan High Court on 16 November 2016. He was transferred to the High Court of Judicature at Patna on 01 January 2022 for better administration of justice. He has sought repatriation to the Rajasthan High Court on the ground, inter alia, of his poor health and unavailability of adequate medical facilities at Patna. He has informally requested that if his repatriation to the Rajasthan High Court is not possible, he would seek a transfer to the High Court of Punjab and Haryana in view of the nature of the medical facilities available at Chandigarh to facilitate treatment of his condition.

The Collegium resolves that it is not possible to repatriate Mr Justice Sanjeev Prakash Sharma to his parent High Court.

Bearing in mind the health reasons which have led the Judge to seek a transfer out of the High Court where he is posted at present, the

Collegium resolves that Shri Justice Sanjeev Prakash Sharma be transferred, to the High Court of Punjab and Haryana.

(Dhananjaya Y Chandrachud), C.J.I.

(Sanjay Kishan Kaul), J.

(K.M. Joseph), J.

(M.R. Shah), J.

(Ajay Rastogi), J.

March 28, 2023.

